NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/131/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION : 235, 397/398

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

Voltan kan

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 07.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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